

**NATIONAL COMPANY LAW TRIBUNAL
SPECIAL BENCH, COURT – II
CHENNAI**

**ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL
COMPANY LAW TRIBUNAL, CHENNAI BENCH, HELD ON 26-04-2024 AT
02.30 P.M. THROUGH VIDEO CONFERENCING:**

**PRESENT : SHRI. JYOTI KUMAR TRIPATHI, HON'BLE MEMBER (JUDICIAL)
SHRI. VENKATARAMAN SUBRAMANIAM, HON'BLE MEMBER (TECHNICAL)**

APPLICATION NUMBER : IA(IBC)/953(CHE)/2024

PETITION NUMBER : CP(IB)/613(CHE)/2020

NAME OF THE APPLICANT : Yegnasubramanian

NAME OF THE RESPONDENT(S) : State Bank of India & Anr

**UNDER SECTION : Sec 99 of IBC, 2016 r/w Rule 11 of NCLT
Rules, 2016**

ORDER

Ld. Counsel Ms. Ranjana Jain for the Applicant. None for the Petitioner or for the Respondent.

This is a report filed by RP under section 99 of the IBC, 2016.

The RP has proposed initiation of Insolvency Resolution Process against the Personal Guarantor.

Report be served on the Personal Guarantor and AOS be filed.

List the application for hearing on **03.05.2024** along with the main company petition.

-Sd-
VENKATARAMAN SUBRAMANIAM
Member (Technical)

-Sd-
JYOTI KUMAR TRIPATHI
Member (Judicial)

phk